

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 07.11.2016
Court No. : 9
Item No. : 15

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 10892 OF 2016
WITH PRAYER FOR INTERIM RELIEF

RAKESH CHANDRA MAURYA

VERSUS

...PETITIONER(s)

SMT. MADHU MAURYA

...RESPONDENT(s)

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 22.08.2016, with an office report dated 13.07.2016 when the Court was pleased to pass the following order:

“It is reported that the efforts for mediation have failed.
Post this matter for final hearing after two months.
In the meantime, learned counsel for the parties are directed to file
additional documents and complete the pleadings.”

It is submitted for the information of the Hon'ble Court that Counsel for the Parties have not filed the additional documents so far.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 28th day of October , 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Vivek Gupta, Advocate.
Mr. R.D. Upadhyay, Advocate.

ASSISTANT REGISTRAR